IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH AT HYDERABAD

ORIGINAL APPLICATION NO.1096/99

DATE OF ORDER : 10-7-2000

Between :-

W. Pandurangadu

... Applicant

And

- 1. Union of India rep. by the General Manager, SC Rlys, Rail Nilayam, Sec bad-500 071.
- The Chief Personnel Officer, SC Rlys, Rail Nilayam, Sec'bad.
- 3. Dy.Chief Mechanical Engineer, Carriage Repair Shops, SC Rlys, Tirupathi, Chittoor District.
- Workshop Personnel Officer, Carriage Repair Shop, SC Rlys, Tirupathi.
- 5. J.Jayanand

(R-5 impleaded as per court order dt.17.2.2000 in MA 131/2000).

... Respondents

Counsel for the Applicant : Shri S.Ramakrishna Rao

Counsel for the Respondents: Shri V.Rajeshwar Rao, SC for Rlys Shri M.V.Krishna Mohan for R-5

CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

...2.

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(Order per Hon'ble Shri R.Rangarajan, Member (A)).

Heard Sri S.Ramakrishna Rao, learned counsel for the applicant and Sri V.Rajeshwar Rao, learned standing counsel for the Respondents 1 to 4 and Mrs.Aruna for Sri Krishna Mohan, learned counsel for Respondent No.5.

- 2. The relief prayed for in this O.A. is same as the relief prayed for in O.A.1095/99. The direction given in that O.A. squarely holds good in this O.A. also. Hence the Respondents are directed to follow the direction given in OA 1095/99 in this O.A. also.
- 3. The Original Application is disposed of accordingly.
 No order as to costs.

(R.RANGARAJAN)
Member (A)

(D.H.NASIR) Vice-Chairman

Dated: 10th July, 2000. Dictated in Open Court.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

COPY TO

באחפת 1.

2. HARN (ADMN.) MEMBER

3. ABSOP (DUDL.) MEMBER

4. D.R. (ADMN.)

5. SPARE

6. ADVOCATE

7. STANDING, COUNSEL

IST AND LINE COURT

TYPED BY COMPARED BY CHECKED BY APPROVED BY

THE HON'BLE MR. JUSTICE D.H. NASIR VICE-CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN:

MEMBER (ADMNE)

THE HON'SLE MS.S.JAI PARAMESHWAR

DATE OF GODER 10/7/2000

MA/RA/CP.NO.

OA. NO. 1096 99

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALL CHED

C.P.CLTOSED

RIA. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDER/REDECTED

NO ORDER AS TO COSTS

केन्द्रोय प्रशासनिक अधिकरण Central Administrative Infounal प्रयोग / DESPATCH

हेक्रावाद त्यामपीठ MYDERABAD BENCH